

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:369
ANSWERED ON:14.03.2012
USER DEVELOPMENT FEE AT AIRPORTS
Karwariya Shri Kapil Muni

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airport Authority of India proposes to impose/increase user fee on domestic and international travellers;
- (b) if so, the details thereof and the details of airports where this fee is proposed to be levied/increased and the reasons therefor;
- (c) whether the Government has made any assessment regarding its likely impact on the passengers; and
- (d) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)&(b) Yes, Madam. Airports Authority of India (AAI) has submitted proposals to this Ministry for levy of UDF at eleven airports (i.e. Dehradun, Chandigarh, Srinagar, Raipur, Ranchi, Aurangabad, Bhopal, Indore, Surat, Madurai & Coimbatore).

UDF is levied at the airport for a specific period to bridge the revenue gap to improve the financial viability of the airport and to achieve a reasonable rate of return on the investment made.

(c)&(d) No such assessment has been made by this Ministry.